

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

21.

**IA(IBC)(LIQ.)/ 09(MB)2024  
IN C.P. (IB)/1055(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.07.2024**

NAME OF THE PARTIES:

State Bank of India

Vs.

Vindhyavasini Buildcon Private Limited

SECTION: 7, 33(1) (b) (i) to (iii) r/w Sec 33(3) OF THE INSOLVENCY AND  
BANKRUPTCY CODE, 2016.

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**ORDER**

By order of the Bench, list this matter for further consideration on **07.08.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)